

control regulations were made on the 28th August, 1958, and as export trade statistics beyond August 1958 are not yet available, it is not possible to assess the result of the liberalisation measures. Provisional figures for September, however, show that total exports including re-exports exceeded the August figure by over Rs. 9 crores.

Indian Steel Union

*378. { Shri Panigrahi:
Shri S. M. Banerjee:

Will the Prime Minister be pleased to state:

(a) whether he is aware of the report that the United Steel Workers of America have appropriated 20,000 dollars for training organisers in an Indian Steel Union; and

(b) if so, whether Government is aware of the union which is availing of this fund?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) Yes.

(b) According to our reports no Indian Union has yet received any funds from the United Steel Workers. We are, however, enquiring into this further.

पहाड़ी क्षेत्रों के लिए योजना समिति

*379. { श्री भक्त दर्शन :
श्री नवल प्रसाकर :
श्री हेम राज :

क्या योजना मंत्री २७ अगस्त, १९५८ के तारकित प्रश्न संख्या ६०० के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि पहाड़ी क्षेत्रों के लिये एक अलग योजना समिति स्थापित करने के सुझाव के संबंध में इस बीच क्या प्रगति हुई है ?

योजना उपसचिवी (श्री इया० न० निव) : योजना आयोग का विचार है कि किसी राज्य के पहाड़ी क्षेत्रों का विकास अच्छी प्रकार तभी हो सकता है यदि उन्हें अन्य क्षेत्रों के साथ ठीक ढंग से संबंधित रखा जाय और राज्य योजना में पहाड़ी क्षेत्रों से संबंधित स्कीमों पर उन क्षेत्रों की विशेष धनस्थाओं के अनुकूल कार्यवाही की जाय। इस दृष्टिकोण से योजना आयोग (कार्यक्रम प्रशासन) के सलाहकार जिनका सम्बन्ध उत्तर प्रदेश तथा पंजाब से है, इन राज्यों के पहाड़ी क्षेत्रों के कार्यक्रमों की जांच कर रहे हैं।

Hindustan Antibiotics (Private) Ltd.

*380. Shri Morarka: Will the Minister of Commerce and Industry be pleased to state:

(a) the likely date when the production of streptomycin in the Hindustan Antibiotics will commence; and

(b) the present imports of this medicine annually?

The Minister of Industry (Shri Manubhai Shah): (a) According to present indications the production of streptomycin at Pimpri will commence in early 1961.

(b) The imports were 25,000 kgs. in 1956 and 32,000 kgs. in 1957. The current year's import is estimated at 36,000 kgs.

Violation of Air Space by a Pakistan Aircraft

*381. Shri Halder: Will the Prime Minister be pleased to state:

(a) whether Government is aware of the fact that a red-coloured Pakistan plane, marked AFJ flew illegally over Hili (India) three times on the 16th October and dropped some handbills containing the proclamation of Martial law; and

(b) if so, steps taken by Government?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) Government are aware that a red coloured Pakistan plane marked "AP" flew over Hilli Bandar from South to North and returned by the same route on October 16, 1958, dropping leaflets containing the proclamation of martial law.

(b) This violation of Indian air space by a Pakistan aircraft has been brought to the notice of the Government of Pakistan who have been asked to ensure that such incidents do not recur.

Tea Mission to Ireland

*382. Shrimati Masida Ahmed: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that an Indian Tea Mission visited Ireland during October, 1958; and

(b) if so, the purpose of the visit and its result?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):
(a) Yes, Sir.

(b) The purpose of the visit of the delegation was to establish personal contacts with importers of tea in Ireland, to study the possibilities of the Irish tea market and methods for increasing the sale of Indian tea in that country. Government are awaiting the report of the Delegation.

International Law Commission

*383. Shri N. R. Munisamy: Will the Prime Minister be pleased to state:

(a) whether India was represented at the 211th meeting of the International Law Commission;

(b) if so, the names of the Members of Indian delegation;

(c) whether the question of statelessness of individuals in some countries was discussed; and

(d) if so, the decision arrived at in regard to that aspect?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) and (b). Members of the Commission are elected in their individual capacity and not as representatives of countries. Shri Radha Binod Pal of India was elected as a member of this Commission and he took part in the 211th meeting.

(c) and (d). There were some general exchange of views on the subject of "statelessness" but no decisions were arrived at.

Foreign Arbitral Awards

*384. Shri V. C. Shukla: Will the Minister of Commerce and Industry be pleased to state whether it is a fact that Government are considering the question of ratification of the convention on the recognition and enforcement of Foreign Arbitral Awards?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):
Yes, Sir.

Kashmir

*385. { Shri Vajpayee:
Shri U. L. Patil:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that Pakistan has asked its representative in the United Nations to draw the attention of the Security Council to the situation in Kashmir "created by Sheikh Abdullah's trial"; and

(b) if so, India's reaction to this move?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) The Permanent Representative of Pakistan at the United Nations addressed a letter to the President of the Security Council on November 10, 1958 about Sheikh Abdullah's trial.